[To be published in Part-I, Section-2 of the Gazette of India (Extraordinary)]

Government of India Ministry of Law and Justice Department of Legal Affairs

> Shastri Bhavan, New Delhi. Dated: 18th December 2009.

NOTIFICATION

No.A-60011/19/2009-Admn.IV(LA): In exercise of the powers conferred by sub-Section (1) of Section 20 of the Foreign Exchange Management Act, 1999 (No.42 of 1999) read with Rule 5 of the Appellate Tribunal for Foreign Exchange (Recruitment, Salary and Allowances and Other Conditions of Service of Chairperson and Members) Rules, 2000, the Central Government appoints Shri M.A. Khan Yusufi, Joint Secretary & Legal Adviser in this Department as Part-time Member in the Appellate Tribunal for Foreign Exchange with effect from the forenoon of 18th December 2009 till he holds his present post or until further orders, whichever is earlier.

> (M.K. Sharma) Joint Secretary & Legal Adviser

The Manager, Govt. of India Press, Mayapuri. (with Hindi version)

Endorsement to Notification No.A-60011/19/2009-Admn.IV (LA) dated 18/12/2009.

Shri M.A. Khan Yusufi, Joint Secretary & Legal Adviser, Department of Legal Affairs and Part-time Member, ATFE, New Delhi.

The Acting Chairperson, Appellate Tribunal for Foreign Exchange,

Janpath Bhavan, New Delhi.

PS to Hon'ble MLJ / PPS to Adviser to MLJ / PS to Law Secretary / 3. PS to Additional Secretaries / PS to JS&LA (MKS) / Director (E).

The Registry, Appellate Tribunal for Foreign Exchange, Janpath 4. Bhavan, New Delhi

The Pay & Accounts Officer, Department of Legal Affairs, New Delhi. 5.

Admn.I (LA) / II(LA) / III(LA) / IF Section / Vig. Unit/CR Asstt. / 6. Notification Folder.

Hindi Section for providing hindi version of the notification.

(Ganesh Dutta Sharma) Under Secretary to the Govt. of India